

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:417
ANSWERED ON:25.08.2010
RIGHT TO EDUCATION ACT, 2009
Adhi Sankar Shri ;Pathak Shri Harin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to launch a public awareness campaign through electronic and print media regarding the benefits likely to accrue to the students and parents under the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) if so, the details thereof;
- (c) whether the Government has sought international assistance for implementation of this Act;
- (d) if so, the details thereof; and
- (e) the action plan drawn up by the Government for effective implementation of the Act?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 417 FOR 25th AUGUST, 2010 ASKED BY SHRI ADHI SANKAR AND SHRI HARIN PATHAK REGARDING RIGHT TO EDUCATION ACT, 2009.

(a) & (b) The Government has launched a public awareness campaign through print and electronic media for creating awareness regarding the Right of Children to Free and Compulsory Education (RTE) Act, 2009. This includes media campaign through Doordarshan, All India Radio, Lok Sabha TV, and private TV/News channels, and publicity through advertisements in newspapers.

(c) & (d) Under the on-going Sarva Shiksha Abhiyan (SSA) programme for universalisation of elementary education, which is the main vehicle for implementation of the RTE Act, three external funding agencies, namely, the World Bank, Department for International Development (DFID) of United Kingdom (U.K.) and European Commission provide partial financial support.

(e) The Government has taken various steps for implementation of the RTE Act, including notifying the

(i) RTE Rules, 2010;

(ii) National Council for Teacher Education (NCTE) as the academic authority to lay down teacher qualifications,

(iii) National Council of Educational Research and Training (NCERT) as the academic authority to lay down the curriculum and evaluation procedure, and

(iv) National Advisory Council (NAC) under the Act. In addition, Government has taken steps to align the Sarva Shiksha Abhiyan (SSA) norms with the provisions of the RTE Act. The Government has also held consultations at various fora with the State Governments and other stakeholders, including at the meeting of the State Education Ministers on 18th June, 2010 and at the Central Advisory Board on Education (CABE) meeting on 19th June, 2010.